

stration projects are planned to be worked out in detail under the guidance of a National Bio-energy Board to be set up by the Ministry to act as the nodal agency for the programme.

3. The estimated cost of the project/proposal inclusive of energy from industrial wastes is Rs. 30.80 crores, including assistance by UNDP (US \$ 5.501 million), for a duration of five years.

[*Translation*]

Transport Subsidy Scheme

1964. SHRI SURENDRA PAL PATHAK : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to modify the Transport Subsidy Scheme 1971 and extend its implementation in the non industry districts;

(b) if so, the details thereof;

(c) the time by which the said Scheme is likely to be implemented; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI) : (a) No, Sir.

(b) to (d) Do not arise.

[*English*]

Import of Industrial Alcohol

1965. SHRI GEORGE

FERNANDES : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have any proposal to allow duty free import to industrial alcohol to help alcohol based chemical industries to cope up with the post molasses decontrol problems; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) :

(a) and (b) During the post de-control period, the customs duty on the import of denatured alcohol has been reduced from 105% to 10%. There is no proposal to allow duty free import of alcohol.

Rebate on Khadi

1966. SHRI SYED SHAHABUDDIN : Will the PRIME MINISTER be pleased to state :

(a) whether rebate on the sale of Khadi has not been reimbursed by the Khadi and Village Industries Commission to the Khadi producing institutions for a number of years;

(b) if so, the amount due upto 31st March, 1993;

(c) the reasons for the delay in reimbursement;

(d) the total loan sanctioned by the Commission to the Khadi institutions during 1992-93 and envisaged for 1993-94;

(e) whether the Khadi Mission had been assured at its meetings held at Delhi in July 1993 that the financial problems would be resolved within 15-20 days;

(f) whether the Khadi Mission was also assured that a high-powered committee, under the Chairmanship of the Prime Minister himself, would be constituted, with representatives from the Mission, for making various recommendations; and

(g) if so, the reasons for non-implementation of these assurances?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY DEPARTMENT
OF SMALL SCALE INDUSTRIES AND

AGRO AND RURAL INDUSTRIES SHRI M. ARUNACHALAM) : (a) to (c) Last year, many leading Khadi Institutions including Khadi Mission, Wardha have brought to the notice of Government about the problem of Khadi rebate arrears. Government took immediate steps to mitigate this problem and released Rs. 78 crores to KVIC in the month of August, 1992 by relaxing the normal conditions for release of funds. KVIC have informed that total amount due upto 31.3.1993 is Rs. 66.24 crores and payments to the tune of Rs. 60.41 crores have already been made.

(d) The amounts of loans released in 1992-93 and the amounts sanctioned under B.E. for 1993-94 to KVIC by Government, for further release to different State KVI Boards and Institutions are given below;

Loan	Amount released	Proposed to be released
	(Rs. in Crores)	
	1992-93	1993-94
1. Khadi Loan	35.00	35.00
2. V.I. Loan	58.00	55.00
Total	93.00	90.00

(e) to (g) As mentioned earlier in reply to parts (a) to (c) Government have already taken steps to resolve the financial problems of Khadi Institutions. Further, a High Power Committee under the Chairmanship of the Prime Minister with representatives from Khadi Mission has already been constituted on 30.7.93, to look into the whole gamut of KVI Sector and make suitable recommendations.

Hydrogen as Fuel

1967. DR. R. MALLU : Will the PRIME MINISTER be pleased to state :

(a) whether Technical Advisory Committee on Hydrogen Energy was set up to go into the question of use of Hydrogen as a fuel; and